

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

47

T.C.P No. 37/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017


NAME OF THE PARTIES:

ShamaJaorwala

V/s.

Star Plasto Mould Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Arun Mishra	Adv for Petitioner	

ORDER

TCP 37/397-398/NCLT/MB/MAH/2014

At request of the parties list this matter on 31.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)